BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company		Vistar Financiers Pvt.LtdVs- Datre Corporation Limite		*
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized		Appearing on behalf of	Signature with date
Mon	s. Mary	Shutera A	du Corporat Debi	ter A.

MANOJ BANTHIA, PCS NEHA SOMANI, PCS

ORDER Source

Ld. Counsel for the petitioner and the respondent are present. \

Heard the arguments of the Ld. Pr. CS for the petitioner Ld. Advocate for the corporate debtor and perused the record. Petition is admitted.

Detail judgement follows.

3d/-(Jinan K.R.) Member (J)

501 (Vijai Pratap Singh) Member (J)

